

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).17808-17809/2005

(From the judgement and order dated 17/02/2005 in AN No. 78/1994 &
CMP No. 17581/2001 of The HIGH COURT OF A.P AT HYDERABAD)

N. SRIHARI (D) TH. LRS. & ORS.

Petitioner(s)

VERSUS

N. PRAKASH & ORS.

Respondent(s)

(With prayer for interim relief and office report)
(For final disposal)

WITH SLP(C) NO. 18481 of 2007

(With office report)

SLP(C) NO. 24682-24683 of 2005

(With office report) (For final disposal)

SLP(C) NO. 26425-26426 of 2005

(With prayer for interim relief and office report)

(For final disposal)

SLP(C) NO. 26429 of 2005

(With application for placing on record addl. information)

and office report)

Date: 25/01/2008 These Petitions were called on for hearing today.

CORAM :

HON'BLE Dr. JUSTICE ARIJIT PASAYAT

HON'BLE MR. JUSTICE P. SATHASIVAM

For Petitioner(s) Mr. L.N. Rao, Sr.Adv.
Mr. Suyodhan Byrapaneni, Adv.
Mr. Siddharth Patnaik, Adv.
Mr. G. Arun, Adv.
Mr. G. Ramakrishna Prasad, Adv.

Mr. Pramod Dayal, Adv.
Mr. Nikunj Dayal, Adv.

Mr. P.S. Mishra, Sr.Adv.
Mr. Taghagat H. Vardhan, Adv.
Mr. Upendra Mishra, Adv.
Mr. Dhruv Kumar Jha, Adv.
Mr. Ravi C. Prakash, Adv.
Mr. O.P. Singh, Adv.
Mr. Manu Shanker Mishra, Adv.

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For Respondent(s) Mr. Dushyant Dave, Sr.Adv.
Mr. BDL Nirmal Kumar, Adv.
Mr. S. Udaya Kumar Sagar, Adv.
Ms. Bina Madhavan, Adv.
for M/S. Lawyer'S Knit & Co.

Mr. Aribam Guneshwar Sharma, Adv.

Mr. Sridhar Potaraju,Adv.
Mr. D. Julius Riamei,Adv.

Mr. Ratnakar Das, Sr.Adv.
Mr. Manoj Kr. Dwivedi,Adv.
Mr. Dipankar Burman,Adv.
Mrs. Vibha Dwivedi,Adv.
Mr. G.V. Rao,Adv.
Mr. Kamendra Mishra,Adv.

UPON hearing counsel the Court made the following
ORDER

Call these matters on 28.01.2008 along with S.L.P.(C)
Nos.23029-23030 of 2007.

(Neena Verma)
Court Master

Court Master

(Vijay Aggarwal)